

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 230 /131/HDB/2017
NAME OF THE COMPANY	Aayusiddhi Life Sciences private Limited
NAME OF THE PETITIONER(S)	Aayusiddhi Life Sciences private Limited
NAME OF THE RESPONDENT(S)	e e
UNDER SECTION	131
CINDER SECTION	131

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	counsel for Petitioner	Suryacorpovatlawys (Ogmail 9849866556	\. J. P. P.

Counsel for Respondent(s):

No. Signature
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Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner.

Issued notice to the Registrar of Companies and he is directed to submit his report within three weeks. Post the case on 03.01.2018.

Member (Technical)

Member (Judicial)